

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 114
CP(IB)/312(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Big Box Containers Pvt Ltd
V/s
Denis Chem Lab Ltd

.....Applicant

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)


PRESENTS:


For the Applicant : Mr. Monaal Davawala, Advocate
For the IRP/RP :
For the Respondent : Mr. Ishan Shah, Advocate

ORDER

The pleadings are completed.

The matter stands adjourned to 17.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)